

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1097  
TO BE ANSWERED ON 21<sup>ST</sup> JULY, 2017**

**AYUSH WELLNESS CENTRES**

**1097. ADV. NARENDRA KESHAV SAWAIKAR:  
SHRI J.C. DIVAKAR REDDY:  
SHRI ANOOP MISHRA:  
SHRIMATI KIRRON KHER:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has any plan/scheme to open AYUSH Wellness Centres/AYUSH Kendras in the country;
- (b) if so, the details thereof, State/ UT-wise including Andhra Pradesh;
- (c) whether the Government has received any request in this regard and if so, the details thereof along with action taken thereon; and
- (d) the details of mechanism put in place for proper implementation of the said scheme in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision for financial assistance to open AYUSH Wellness Centres in the country including Andhra Pradesh. Government of India has received proposals to open AYUSH Wellness Centres from different States/UTs including Andhra Pradesh through State Annual Action Plan (SAAP) and accordingly grant-in-aid has been released to them. Status of Grant-in-aid provided for opening AYUSH Wellness Centres State/UT-wise is furnished at **Annexure - I**.

(d): National AYUSH Mission (NAM) envisages an institutional mechanism governed by a Mission Directorate at National level and State AYUSH Society at the State level for proper implementation of the Scheme as furnished at **Annexure - II**.

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**ANNEXURE - I****NATIONAL AYUSH MISSION****States/ UTs - wise AYUSH Wellness Centres assisted during the financial year 2014-15, 2015-16 and 2016-17**

<b>Sl. No.</b>	<b>States/ UTs Name</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
1	Andaman & Nicobar Islands	-	3	3
2	Andhra Pradesh	4	9	-
3	Arunachal Pradesh	-	1	1
4	Assam	2	2	10
5	Bihar	-	-	-
6	Chandigarh	-	3	-
7	Chhattisgarh	-	10	12
8	Dadra & Nagar Haveli	-	-	-
9	Daman & Diu	-	2	2
10	Delhi	1	4	-
11	Goa	-	4	4
12	Gujarat	-	5	6
13	Haryana	21	10	-
14	Himachal Pradesh	-	31	14
15	Jammu & Kashmir	4	2	12
16	Jharkhand	-	1	-
17	Karnataka	-	-	-
18	Kerala	5	10	2
19	Lakshadweep	-	-	1
20	Madhya Pradesh	-	31	31
21	Maharashtra	-	-	-
22	Manipur	3	3	3
23	Mizoram	-	5	3
24	Meghalaya	1	-	-
25	Nagaland	1	3	4
26	Odisha	-	34	14
27	Puducherry	1	1	1
28	Punjab	-	2	-
29	Rajasthan	-	-	295
30	Sikkim	-	-	-
31	Tamil Nadu	-	9	17
32	Telangana	2	4	5
33	Tripura	12	5	5
34	Uttar Pradesh	-	17	42
35	Uttrakhand	-	-	-
36	West Bengal	-	-	-
<b>TOTAL</b>		<b>57</b>	<b>211</b>	<b>487</b>

**Institutional Mechanism for implementation of National AYUSH Mission Scheme****1. National Level:****1.1 Mission Directorate:**

The Mission at National level will be governed by a National AYUSH Mission Directorate, constituted with following members.

<b>S No.</b>	<b>Designation</b>	<b>Status</b>
1	Secretary (AYUSH)	Chairperson
2	AS & FA or his nominee	Member
3	A.S. & M.D., NRHM, Department of Health	Member
4	CEO, NMPB	Member
5	Mission Director, Horticulture	Member
6	J.S. dealing with ASU &H drugs/Institutions	Member
7	Drug Controller General of ASU & H Drugs / Sr. Technical officer dealing DCC	Member
8	Advisers of Ayurveda, Homoeopathy, Unani, Siddha	Member
9	Joint Secretary in-charge of CSS-(will be ex-officio Mission Director of NAM)	Member Secretary

**1.2 Appraisal Committee:**

The Mission at National level will be facilitated by a National AYUSH Mission Appraisal Committee, constituted with following members.

<b>S No.</b>	<b>Designation</b>	<b>Status</b>
1	Joint Secretary i/c of NAM	Chairperson
2	J.S. dealing with ASU &H drugs/Institutions	Member
3	CEO/Dy. CEO, NMPB	Member
4	Mission Director, Horticulture or his representative	Member
5	Representative from NRHM, Deptt. of Health	Member
6	Representative of IFD	Member
7	Additional Drug Controller General of ASU & H Drugs / Sr. Technical officer dealing DCC	Member
8	Advisers/Joint Advisers/Dy. Advisers of Ayurveda, Homoeopathy, Unani, Siddha, and Medicinal Plants	Member
9	Director/Dy. Secretary i/c of NAM	Member Secretary

**2. State Level:**

The Mission at State level will be governed and executed by a State AYUSH Mission Society, constituted with following members.

## 2.1 Composition of Governing Body:

Sl. No	Designation	Status
1	Chief Secretary	Chairperson
2	Principal Secretary/Secretary I/c of AYUSH/ (Health & F.W.)	Member Secretary
3	Principal Secretary/Secretary (AYUSH Medical Education)	Member
4	Principal Secretary (Finance)	Member
5	Principal Secretary (Planning)	Member
6	Principal Secretary Forests & Horticulture dealing with Medicinal Plants	Member
7	Mission Director, NRHM	Member
8	Commissioner (AYUSH)/Director General (AYUSH)/ Director Ayurveda, Unani, Homoeopathy, Siddha	Member
9	Nodal Officer, State Medicinal Plants Board	Member
10	State ASU &H Drug Licensing Authority	Member

## 2.2 Ordinary Business:

Providing AYUSH System overview, review of AYUSH policy and programme implementations, inter-sectoral co-ordination, advocacy measures required to promote AYUSH visibility and approval of State Annual Action Plan (SAAP).

## 2.3 Composition of Executive Body:

S No.	Designation	Status
1	Principal Secretary/Secretary I/c of AYUSH/ (Health & F.W.)	Chairperson
2	Principal Secretary/Secretary (AYUSH Medical Education)	Vice-Chairperson
3	Commissioner (AYUSH) /Director General (AYUSH)/Director-Ayurveda, Unani, Homoeopathy, Siddha	Member Secretary
4	Mission Director, NRHM	Member
5	Representative of State Finance/Planning Department	Member
6	Representatives of Forest & Horticulture Department	Member
7	Nodal Officer, State Medicinal Plants Board	Member
8	ASU &H State Licensing Authority	Member
9	Senior Technical officers dealing with Ayurveda, Homoeopathy, Unani, Siddha, Yoga and Naturopathy and Medicinal Plants	Member
10	State AYUSH Programme Manager	Member

## 2.4 Ordinary Business:

Review of detailed expenditure and implementation of Mission, Preparation of State Annual Action Plan and submit for approval for Governing body, Execution of the approved State Annual Action Plan including release of funds as per annual action plan, follow up action on decision of the Governing body, Monitoring and evaluation and Maintain accounts of the society, and administration of the society.